

DIVISION BENCH
COURT - I

O-219

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/243(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	INCOME TAX OFFICER VS THE REGISTRAR OF COMPANIES WEST BENGAL (IN THE MATTER OF M/S. ANTIMONY TRADELINK PVT LTD)
UNDER SECTION	SEC 252 (3) - BY GOVERNMENT BODY

Appearances (via video conferencing/physically)

Ms. Rashmi Bothra, Adv. : For Income Tax Officer

Mr. M.K. Barua, DRoC, WB

ORDER

1. Report by RoC has been filed.
2. Post this matter for orders on **15/3/2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)